

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13915/2025	KALAKRUSHNA @ SIVARAM @ SIBA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAIKIA /85 /2024) //	AOD20240000242C202500084
2	D-BLAPL/13918/2025	TARU ORAM VS STATE OF ODISHA	SWARAJ PATEL VS	//) //	AOR20220000246C202500036
3	D-BLAPL/13922/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /68 /2025) //	
4	D-BLAPL/13925/2025 BLAPL/4896/2025	NETRA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /127 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000172/2025	
5	D-BLAPL/13926/2025	MAHAMMAD SABIR@MOHAMMAD SABIR VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /127 /2025) //	
6	D-BLAPL/13933/2025	SAHADAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /109 /2023) //	
7	D-BLAPL/13939/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /557 /2024) //	
8	D-BLAPL/13940/2025 BLAPL/4895/2025	LILIP KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /56 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000095/2025	
9	D-BLAPL/13945/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /118 /2025) //	
10	D-BLAPL/13946/2025	SUSHANTA KUMAR BISHI VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK) //	AOR20220000467C202500008
11	D-BLAPL/13947/2025	BABULAL BARIK VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /10 /2025) //	AOR20220002238C202500017

ORISSA HIGH COURT

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12	D-BLAPL/13948/2025	ROSHAN KUJUR @ CHARKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /45 /2020 () //	AOD20240000012C202500093
13	D-BLAPL/13951/2025	SATTWICK PARIDA VS STATE OF ODISHA	RAMDAS ACHARY VS	LINGARAJ P.S. /97 /2025 () //	
14	D-BLAPL/13955/2025	NANDA GAIPAI VS STATE OF ODISHA	RAMAKANTA PANDA VS	// () //	AOD20240000348C202500015
15	D-BLAPL/13959/2025	BISWAPRAKASH MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 () //	
16	D-BLAPL/13961/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /125 /2025 () //	
17	D-BLAPL/13962/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	SAMBALPUR VIGILANCE /10 /2025 () //	
18	D-BLAPL/13964/2025	MOHAN MONDAL VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /11 /2025 () //	
19	D-BLAPL/13973/2025	TIKA @ SANJAY KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /126 /2025 () //	
20	D-BLAPL/13974/2025	NARENDRA KUMAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /11 /2025 () //	
21	D-BLAPL/13975/2025	MUGURI SANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARIGAM /54 /2024 () //	
22	D-BLAPL/13979/2025	SK. NIYAZUDDIN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUDWAR /219 /2025 () //	
23	D-BLAPL/13980/2025	ANIL MAHANANDIA	DURGA PRASAD BHANJA	SUNABEDA /40 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :07/05/2025**

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24	D-BLAPL/13984/2025	VS STATE OF ODISHA KUNU NAYAK	VS SATYANARAYAN MISHRA	() // MATHILI /58 /2025	AOR20220001303C202500013
25	D-BLAPL/13989/2025	VS STATE OF ODISHA RAJA @ RAJKISORE DAS	VS PRIYA RANJAN SINGH	() // JAGATSINGPUR /220 /2021	
26	D-BLAPL/13990/2025	VS STATE OF ODISHA KISHOR BHUE @ BHOI	VS PRAFULLA KUMAR KAR	() // RENGALI /255 /2024	
27	D-BLAPL/13991/2025	VS STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN	VS CHIRANJIB ROUT	() // TALCHER TOWN /1050 /2025	
28	D-BLAPL/13993/2025	VS STATE OF ODISHA PINU @ PADMALOCHAN DEHURY	VS BHABANI SHANKAR DASPARIDA	() // BANTALA /73 /2025	
29	D-BLAPL/13994/2025	VS STATE OF ODISHA REMANTA BISOI @ BISSOYI @ ROMAN	VS SUBODH KUMAR MOHANTY	() // JEYPORE TOWN /123 /2023	
30	D-BLAPL/13999/2025	VS STATE OF ODISHA H.SIBA REDDY	VS RAMESH CHANDRA PRADHAN	() // DIGAPAHANDI /99 /2025	AOR20220001914C202500014
31	D-BLAPL/14002/2025	VS STATE OF ODISHA SARTHAK MOHANTY @ HERO	VS JYOTIRMAYA SAHOO	() // BERHAMPUR TOWN /47 /2025	
32	D-BLAPL/14006/2025	VS STATE OF ODISHA PRASANTA KUMAR BEHERA	VS JYOTIRMAYA SAHOO	() // HINJILI /551 /2023	
33	D-BLAPL/14008/2025	VS STATE OF ODISHA HIMANSU SAHU @ HIMANSHU KUMAR SAHU	VS JYOTIRMAYA SAHOO	() // BERHAMPUR TOWN /47 /2025	
34	D-BLAPL/14009/2025	VS STATE OF ODISHA LINKAN KUMAR NAYAK @ LINKON KUMAR LAYAK	VS JYOTIRMAYA SAHOO	() // BERHAMPUR TOWN /47 /2025	

ORISSA HIGH COURT

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35	D-BLAPL/14012/2025	STATE OF ODISHA DEVINDAR SINGH VS	BALGOPAL MISHRA VS	// DHANUPALI /64 /2025 ()	AOR20230001221C202500015
36	D-BLAPL/14013/2025	STATE OF ODISHA DEBASISH MISHRA @ DEV VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /47 /2025 ()	
37	D-BLAPL/14016/2025	STATE OF ODISHA JOHRAL ALI MORHAL VS	SWARAJ PATEL VS	// BHASMA /97 /2025 ()	AOR20220000246C202500038
38	D-BLAPL/14020/2025	STATE OF ODISHA BIBEKANANDA MOHANTA @ BIBEK VS	SRIKAR KUMAR RATH VS	// JHARPOKHARIA /131 /2024 ()	
39	D-BLAPL/14021/2025	STATE OF ODISHA AFIT DUNGURIA VS	PRAHALLAD SAHU VS	// //0 ()	
40	D-BLAPL/14022/2025	STATE OF ODISHA PRABIR KUMAR MUKHERJEE VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
41	D-BLAPL/14024/2025	UNION OF INDIA (C.B.I) SURESH KUMAR DEHURY VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /1 /2025 ()	
42	D-BLAPL/14025/2025	STATE OF ODISHA SUMAN KUMAR VS	MANOJ KUMAR PATI VS	// //0 ()	
43	D-BLAPL/14029/2025	STATE OF ODISHA NIPRANTI KANHAR VS	DIPTIREKHA NANDA VS	// //0 ()	
44	D-BLAPL/14030/2025	STATE OF ODISHA PRATIMA KANHAR VS	DIPTIREKHA NANDA VS	// //0 ()	
45	D-BLAPL/14033/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KANIHA /325 /2024 () //	

ORISSA HIGH COURT

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46	D-BLAPL/14037/2025	JAGABANDHU GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /3 /2025 () //	
47	D-BLAPL/14039/2025	JITU @ JYOTISH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /43 /2025 () //	
48	D-CMAPL/19201/2025	K.SOBHABATI VS STATE OF ODISHA	ADV. VS	// () //	
49	D-CMAPL/19265/2025	BASANTA KUMAR SINGH VS PRESIDENT - CUM -APPELLATE AUTHORITY,KHURDA	DIPTI RANJAN MOHAPATRA VS	// () //	
50	D-CMAPL/19384/2025	KALPANA NATH VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
51	D-CMAPL/19389/2025	GOURANGA MAHAL VS MAHESWAR BARIK	ADV. VS	// () //	
52	D-CMP/19212/2025	DASARATH PRADHAN VS UPENDRA PRADHAN	SARADA PRASANNA SARANGI VS	// () //	
53	D-CMP/19213/2025	SUMITA BARIK VS GHANASHYAM SAHA	ANUGRAHA NARAYAN SAMANTRAY VS	// () //	
54	D-CMP/19222/2025	SAROJINI BADU VS MANORANJAN BADU	SUVASHISH PATTANAİK VS	// () //	
55	D-CMP/19226/2025	PRAVAT BHANU MUDULI VS RAJESWARI SWAIN	SUKANTA KUMAR MISHRA VS	// () //	
56	D-CMP/19257/2025 CMP/732/2025	RABINARAYAN PANIGRAHI VS KALPANA PANIGRAHI	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0001026/2024	
57	D-CMP/19260/2025	JANAKI JENA	PRAJNA SARITA MOHANTY	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
58	D-CMP/19286/2025	DINABANDHU @ BISWAMBARA JENA GURUBARI NAYAK	KARUNAKAR RATH	//	
		VS	VS	0	
59	D-CMP/19352/2025	PUSPARANI DALAI RANGU VENKATAMMA	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
60	D-CMP/19374/2025	RANGU MURALI SREEDHAR NANDA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
61	D-CMP/19378/2025	PRANAKRUSHNA GIRI SAYEEDA MUBARAKUN NISA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
62	D-CMP/19380/2025	ABDUL GAFFAR SURENDRANATH NANDA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
63	D-CONTC/19193/2025	RADHAMANI NANDI NIRANJAN NAYAK	SUDHASHREE PASAYAT	//	AOR20250000161C202500019
		VS	VS	0	
64	D-CONTC/19210/2025	ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA MANABHANJAN HOTA	ADV.	//	
		VS	VS	0	
65	D-CONTC/19227/2025	MIR RAJA ALLI, CHIEF CIVIL SUPPLIES OFFICER, BOLANGIR MAMATA RANI JENA	ADV.	//	
		VS	VS	0	
66	D-CONTC/19275/2025	SURYAWANSHI MAYUR VIKAS, IAS RADHAMADHABA SHG	SURESH KUMAR JENA	//	
		VS	VS	0	
67	D-CONTC/19277/2025	KRUPASINDHU SWAIN, EXECUTIVE OFFICER, DEOGARH MUNICIPALITY, DEOGARH BALABHADRA SWAIN	ADV.	//	
		VS	VS	0	
68	D-CONTC/19279/2025	SHALINI PANDIT, IAS SUDHANSU SEKHAR DASH	ADV.	//	
		VS	VS	0	

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69	D-CONTC/19281/2025	PREMJIT NAYAK,DIRECTOR JYOTIRMAYEE NAYAK VS	ADV. VS	// // ()	
70	D-CONTC/19283/2025	JYOTI RANJAN MISHRA,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHORDHA DIBYA DARSHAN DALAI VS	ARUN KUMAR MISHRA VS	// // ()	
71	D-CONTC/19321/2025	TAPAN KUMAR CHAKRABARTHY,SARPANCH ANIL KUMAR SENAPATI VS	ADV. VS	// // ()	
72	D-CONTC/19339/2025	ASWATHY S., IAS GOBINDA MARNDI VS	ADV. VS	// // ()	
73	D-CONTC/19341/2025	PRADEEP KUMAR JENA, ENGINEER-IN-CHIEF, BBSR SUNIL KUMAR GHOSH VS	ADV. VS	// // ()	
74	D-CRLA/13920/2025	DURJYODHAN BEHERA, CHIEF CONSTRUCTION ENGR, BALASORE AKSHYA JAYAPURIA VS	BIJAYA KUMAR RAGADA VS	// RENGALI /30 /2017 ()	AOD2024000069C202500006
75	D-CRLA/13996/2025	STATE OF ODISHA LITU PANIGRAHI @ AMARENDRA PANI VS	DEBIDUTTA MOHAPATRA VS	// NAYAPALLI P.S. /141 /2025 ()	
76	D-CRLA/14001/2025	STATE OF ODISHA PRATAP CHANDRA SADANGI VS	JYOTI RANJAN DEO VS	// VIGILANCE PS (BERHAMPUR) /13 /2016 ()	AOR20220001593C202500033
77	D-CRLA/14028/2025	STATE OF ODISHA(VIG.) AJAYA KUMAR NATH VS	AJAYA KUMAR PRADHAN VS	// RAJKANIKA /178 /2019 ()	
78	D-CRLLP/13956/2025	STATE OF ODISHA NAPTALI BENYA @ BENIYA VS	RAJESH KUMAR MAHAPATRA VS	// NABARANGAPUR TOWN /272 /2019 ()	
79	D-CRLMA/13963/2025	STATE OF ODISHA ROHAN PUHAN VS	JUGALA KISHORE PANDA VS	// MAHILA P.S. BUXIBAZAR /52 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLMA/13987/2025	RITU PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 () //	AOR20220002929C202500013
81	D-CRLMC/13929/2025	RIAZ KHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	BALANGA /64 /2016 () //	
82	D-CRLMC/13931/2025	SUBRAT KUMAR NATH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	NIALI /184 /2022 () //	
83	D-CRLMC/13936/2025	DEBENDRA KUMAR NAIK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	SUNDARGARH TOWN /180 /2021 () //	
84	D-CRLMC/13938/2025	SUJATA MISHRA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NIRAKARPUR /100 /2024 () //	
85	D-CRLMC/13971/2025	ASHOK KUMAR JENA VS ALLI ALLI PALTASINGH	ROHIT RANJAN RAY VS	RANPUR /252 /2024 () //	
86	D-CRLMC/13972/2025	BRAJA KISHORE SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //	
87	D-CRLMC/13976/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /497 /2023 () //	
88	D-CRLMC/14010/2025	PRAVAT MEHER VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	PATNAGARH /101 /2002 () //	
89	D-CRLMC/14031/2025	PRASANJIT SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /226 /2013 () //	
90	D-CRLMP/13935/2025	JEEBANMOHAN NAYAK VS STATE OF ODISHA	SATRUGHNA DASH VS	/ /0 () //	
91	D-CRLMP/13954/2025	BHARATI LATA MALIK	SURENDRA PRASAD BARIK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/13958/2025	BICHITRA NANDA NAYAK	BIBHU PRASAD CHHUALSINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/13967/2025	TRUPTILATA BEHERA	RAMANI KANTA PATTANAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/13988/2025	NITHANIYAL SAHOO	PRASANTA KUMAR SATAPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLREV/13924/2025	SANJAY SHARMA	BASUDEV PUJARI	ORKEL /323 /2023	AOD20220004505C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-FAO/19393/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL	RIMJHIMBALA PATI	//	
		VS	VS	()	
		GADADHAR JENA		//	
97	D-MACA/19204/2025	SAGARIKA SARANGI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		HEMALATA MOHANTY		//	
98	D-MACA/19239/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT	SUBRAT SATPATHY	//	
		VS	VS	()	
		LACKMU BHUMIA		//	
99	D-MACA/19242/2025	THE NEW INDIA ASSURANCE CO. LTD., KORAPUT	SUBRAT SATPATHY	//	
		VS	VS	()	
		ABHI MUDULI		//	
100	D-MACA/19264/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	SABITA RANJAN PATTNAIK	//	
		VS	VS	()	
		URMILA BISWAL		//	
101	D-MACA/19276/2025	HRUSIKESH SAHU	SATYA SIVA SUNDAR MOHANTY	//	
		VS	VS	()	
		NIRABATI SIKI		//	
102	D-MACA/19280/2025	HRUSIKESH SAHU	SATYA SIVA SUNDAR MOHANTY	//	
		VS	VS	()	

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		JAYANTI NAIK		//	
103	D-MACA/19353/2025	M/S. NATIONAL INSURANCE CO.LTD.,ANGUL VS	BIBEKANANDA UDGATA VS	// 0	
		LAKSHYAHIRA BISWAL		//	
104	D-MACA/19370/2025	ORIENTAL INSURANCE CO. LTD., BBSR VS	PRATIVA MISHRA VS	// 0	
		MANABHANJAN MALLICK		//	
105	D-MACA/19371/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	PRASANTA KUMAR MISHRA(1) VS	// 0	
		LAXMIDHAR LENKA		//	
106	D-MATA/19362/2025	SANDHYARANI SAHOO VS	SIBA SANKAR SAMANTRAY VS	// 0	
		GURU CHARAN SAHOO		//	
107	D-MSA/19245/2025	ODISHA STATE HOUSING BOARD, KHURDA VS	GYANA RANJAN MAHAPATRA VS	// 0	
		BAJI ROUT ABASIKA SANGHA, DHENKANAL		//	
108	D-MSA/19251/2025	ODISHA STATE HOUSING BOARD, KHURDA VS	GYANA RANJAN MAHAPATRA VS	// 0	
		BAJI ROUT ABASIKA SANGHA,DHENKANAL		//	
109	D-RPFAM/19253/2025	MANORANJAN SAHOO VS	RAMANI KANTA PATTANAIAK VS	// 0	
		SEEMA SAHU		//	
110	D-RPFAM/19366/2025	LEENAMAYEE PANIGRAHI @ LEENAMAYEE JOSHI VS	KIRTAN DANG VS	// 0	
		PARESH KUMAR JOSHI		//	
111	D-RSA/19290/2025	CHANDRAPRAVA MOHANTY VS	NIRANJAN LENKA VS	// 0	
		NARESH KUMAR SWAIN		//	
112	D-RVWPET/19209/2025	ANIL KUMAR JENA VS	SHASHI BHUSAN JENA VS	// 0	
		STATE OF ODISHA		//	
113	D-RVWPET/19246/2025	PRAMODA KUMAR BEHERA VS	MAGA BEHERA VS	// 0	
		D.M.,M/S. NATIONAL INSURANCE CO. LTD.,BBSR		//	

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114	D-RVWPET/19376/2025	BHARAT BHUSAN JAGADEV VS STATE OF ODISHA	NIHAL RATH VS	// ()	
115	D-TRP(C)/19243/2025	UNION OF INDIA VS M/S. P.K NAIDU AND CO.	SATYA SINDHU KASHYAP, SR. PANEL COUNSEL VS	// ()	AOR20220001353C202500007
116	D-TRP(C)/19295/2025	S.DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// ()	
117	D-TRP(C)/19356/2025	A.S.PRIYAMBADA PANDA @ BEHERA VS ABDESH RAJ PANDA	SUSANTA KUMAR LENKA VS	// ()	
118	D-WA/19194/2025	STATE OF ODISHA VS TAHIMUL KHAN	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500233
119	D-WA/19195/2025	STATE OF ODISHA VS BIJAYA KUMAR BEHERA	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500232
120	D-WA/19197/2025	STATE OF ODISHA VS SHASHIKANTA SWAIN	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000200C202500232
121	D-WA/19198/2025	STATE OF ODISHA VS DR. DIPTIKANTA DORA	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500235
122	D-WA/19288/2025	STATE OF ODISHA VS PRASANTA KUMAR RATH	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000200C202500235
123	D-WA/19299/2025	MEMBER OF BOARD OF REVENUE, ODISHA VS AKSHAYA KUMAR BEURA @ AKHAYA KUMAR BEHURA	SWAYAMBHU MISHRA,A.S.C VS	// ()	LOD20240000200C202500236
124	D-WA/19300/2025	STATE OF ODISHA VS SAMBHU GHUSI	JATESWAR NAYAK,A.G.A VS	// ()	LOD20240000172C202500236
125	D-WA/19324/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202500234

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WA/19326/2025	JAYA KRUSHNA SENAPATI STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500233
		VS	VS	()	
127	D-WA/19347/2025	PRAMOD KUMAR ACHARYA STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000172C202500237
		VS	VS	()	
128	D-WA/19348/2025	ABHIMANYU BAL STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000200C202500237
		VS	VS	()	
129	D-WA/19349/2025	BIJAYA MAJHI STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000194C202500235
		VS	VS	()	
130	D-WA/19388/2025	RAJESWAR NAYAK KAPILENDRA MOHAPATRA @ KAPILA CHANDRA MOHAPATRA	SHIBRATA RATH	//	
		VS	VS	()	
131	D-WP(C)/19196/2025	PUNJAB NATIONAL BANK (E-UBI),BARPADA BRANCH, BHADRAK OPG POWER GENERATION PRIVATE LIMITED	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500044
		VS	VS	()	
132	D-WP(C)/19199/2025	UNION OF INDIA NAMITA CHOUDHURY	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500095
		VS	VS	()	
133	D-WP(C)/19200/2025	THE COLLECTOR, KANDHAMAL MRUTYUNJAYA BEHERA	NIRANJAN BISWAL	//	
	WP(C)/12963/2025	VS	VS	()	
134	D-WP(C)/19202/2025	STATE OF ODISHA SASMITA DASH	NIRANJAN BISWAL	//	
	WP(C)/12968/2025	VS	VS	()	
135	D-WP(C)/19203/2025	STATE OF ODISHA BISWAJIT SANDHA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
136	D-WP(C)/19205/2025	STATE OF ODISHA SATYA MAHANANDIA	KIRTAN DANG	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/19206/2025 WP(C)/13014/2025	STATE OF ODISHA BALKRUSHNA SAHOO VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0	
138	D-WP(C)/19207/2025	SAURI JENA VS SUB REGISTRAR , BARANGA	SUDHIR KUMAR MALLICK VS	// // 0	
139	D-WP(C)/19208/2025 WP(C)/12996/2025	DIPTI TUNGA VS TALCHER MUNICIPALITY, ANGUL	BIRAJA PRASANNA DAS VS	// // 0	
140	D-WP(C)/19211/2025	KANAN BIHARI PARIDA VS STATE OF ODISHA	BIJAY JENA VS	// // 0	
141	D-WP(C)/19214/2025	SURYANARAYAN MISHRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// // 0	
142	D-WP(C)/19215/2025	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// // 0	
143	D-WP(C)/19216/2025	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// // 0	
144	D-WP(C)/19217/2025	PRABHAT NAIK VS COLLECTOR, PURI	RAMESH CHANDRA SAHOO VS	// // 0	
145	D-WP(C)/19218/2025	RAJENDRA KUMAR NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// // 0	
146	D-WP(C)/19219/2025	SUNIL KUMAR GANTAYAT VS ADDL. CT AND GST OFFICER, BBSR II CIRCLE , ODISHA	DEBADUTTA KANUNGO VS	// // 0	
147	D-WP(C)/19220/2025	GIRIJA BHUSAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500054

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/19221/2025	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500072
149	D-WP(C)/19223/2025	BHUJABAL RANA VS THE COLLECTOR, BOLANGIR	SARAT CHANDRA MEKAP VS	// 0 //	
150	D-WP(C)/19224/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //	
151	D-WP(C)/19225/2025	M/S. HES INFRA PVT.LTD, HYDRABAD VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
152	D-WP(C)/19228/2025	PURNACHANDRA PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
153	D-WP(C)/19229/2025 WP(C)/13001/2025	PABITRA KUMAR SAHU VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
154	D-WP(C)/19230/2025	JAYAKRISHNA DALABEHERA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //	
155	D-WP(C)/19231/2025 WP(C)/13009/2025	SANJAYA KUMAR PANDA VS CO OPERATION DEPT., ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
156	D-WP(C)/19232/2025	EXECUTIVE ENGINEER TPWODL, SONEPUR VS SAROJINI SUNA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
157	D-WP(C)/19233/2025	UMAKANTA PATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500073
158	D-WP(C)/19234/2025	PURNA CHANDRA MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
159	D-WP(C)/19235/2025	BHUJABAL RANA	SARAT CHANDRA MEKAP	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/19236/2025	THE COLLECTOR, BOLANGIR KATHI MOHANTY	NIRANJAN NAYAK	//	
		VS	VS	()	
161	D-WP(C)/19237/2025	STATE OF ODISHA BASUDEB PATTANAIK	KUNJA SUNDAR DAS	//	
		VS	VS	()	
162	D-WP(C)/19238/2025	STATE OF ODISHA SARBESWAR NANDA	KULADA NANDA DAS	//	
		VS	VS	()	
163	D-WP(C)/19240/2025	STATE OF ODISHA4 THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LIMITED Bhubaneswar	COMPTROLLER & DEPUTY COMPTROLLER KELA-2	//	
		VS	VS	()	
164	D-WP(C)/19241/2025	NAHARAHARI NAIK @ NAYAK M/S. SAI ENGINEERING, SIMILIPADA, ANGUL	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
165	D-WP(C)/19244/2025 WP(C)/13036/2025	JOINT COMMISSIONER, STATE TAX CT AND GST TERRITORIAL RANGE, ANGUL SWARNAPRAVA PRADHAN	SEKH ZAKIR HUSSAIN	//	AOR20230000872C202500037
		VS	VS	()	
166	D-WP(C)/19247/2025	DEPUTY COMMISSIONER POLICE BHUBANESWAR-CUTTACK MADAN MOHAN JEW BIJE	SUSANTA KUMAR BARAL	//	AOR20220001297C202500120
		VS	VS	()	
167	D-WP(C)/19248/2025	STATE OF ODISHA SWAGATIKA PUHAN	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500085
		VS	VS	()	
168	D-WP(C)/19249/2025 WP(C)/12999/2025	STATE OF ODISHA DR. BHAGYALIPI MALLA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
169	D-WP(C)/19250/2025	STATE OF ODISHA MIR KHURSID ALI	SHAKTI PRASAD RATH	//	
		VS	VS	()	
170	D-WP(C)/19252/2025	STATE OF ODISHA NRUSINGHA CHARAN BISWAL	SUBASH CHANDRA PANI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/19254/2025	STATE OF ODISHA AMARENDRA BEHERA VS	SUBASH CHANDRA PANI VS	// // 0	
172	D-WP(C)/19255/2025	STATE OF ODISHA SAUMYA RANJAN MOHARANA VS	MADHAB LAL AGARWAL VS	// // 0	
173	D-WP(C)/19256/2025	STATE TAX OFFICER, JAGATSINGHPUR SANATAN ROUT VS	BASUDEV PUJARI VS	// // 0	
174	D-WP(C)/19258/2025	STATE OF ODISHA TEERTHANKAR MANDHATA VS	SOUGAT DASH VS	// // 0	AOD20240000012C202500094
175	D-WP(C)/19259/2025	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	UMA CHARAN MISHRA VS	// // 0	
176	D-WP(C)/19261/2025	ODISHA INFORMATION COMMISSION, BBSR DEBAKANTA JAISWAL VS	PRAJNA SARITA MOHANTY VS	// // 0	
177	D-WP(C)/19262/2025	STATE OF ODISHA AMAR PUTA VS	PRAKASH KUMAR ROUT VS	// // 0	
178	D-WP(C)/19263/2025	STATE OF ODISHA MURALIDHAR PARIDA VS	NITYANANDA PANDA VS	// // 0	
179	D-WP(C)/19266/2025	STATE OF ODISHA AGADHU CHARAN ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0	
180	D-WP(C)/19267/2025	STATE OF ODISHA MR.PRADEEP KUMAR DASH VS	DEBADUTTA KANUNGO VS	// // 0	
181	D-WP(C)/19268/2025	SUPERINTENDENT BBSR.4 CT AND GST, ODISHA TILOTTAMA BISWAL VS	PRIYABRATA MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/19269/2025 WP(C)/13025/2025	RAJKISHORE PAL VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
183	D-WP(C)/19270/2025 WP(C)/13032/2025	SHYAM SUNDAR SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
184	D-WP(C)/19271/2025	AMANIA BAGH VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500064
185	D-WP(C)/19272/2025	M/S MANOJ KUMAR MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500059
186	D-WP(C)/19273/2025	MADHUSUDAN RATH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// () //	
187	D-WP(C)/19274/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	
188	D-WP(C)/19278/2025	SHYAM SINGH MUNDARI VS STATE OF ODISHA	TRISHA SHREYASHI VS	// () //	
189	D-WP(C)/19282/2025	DR.HIMANSU SEKHAR PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
190	D-WP(C)/19284/2025	RABINARAYAN DAS VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// () //	
191	D-WP(C)/19285/2025	PRUTHIVI RAJ BEHERA VS RASESWARI MISHRA	RASHMI KANTA ACHARYA VS	// () //	
192	D-WP(C)/19287/2025	M/S BSJ ASSOCIATES VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500037
193	D-WP(C)/19289/2025	JAGANNATH DAS	MILAN KANUNGO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/19291/2025	PUSPANJALI DALAI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/19292/2025	MAHAMAYA MAHILA SWAYANG SAHAYAK GOSTHIBHAR	ARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/19293/2025	PRADEEP KUMAR MISHRA	PRASANTA KUMAR JOSHI	//	AOR20230000684C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/19294/2025	PRANATI DASH	ABHIRAM SWAIN	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
198	D-WP(C)/19296/2025	HRUSIKESH MALIK	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/19297/2025	SADANANDA BEHERA	BISWORANJAN SWAIN	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
200	D-WP(C)/19298/2025	AKSHAYA KUMAR SINGH	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/19301/2025	HARISH KUMAR KAYAL	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONER, ROURKELA		//	
202	D-WP(C)/19302/2025	SWARUPA NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/19303/2025	SHRI JAGANNATH STEELS AND POWER LTD, KENDUPARA	SHRI JIT MOHAPATRA (2)	//	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA, DELHI		//	
204	D-WP(C)/19304/2025	RAMAKRUSHNA NAYAK	RAMANATH ACHARYA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
205	D-WP(C)/19305/2025	YUKON ENTERPRISES PVT. LTD., SUNDARGARH	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
206	D-WP(C)/19306/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA I DIVISION, ROURKELA		//	
		CHANDRAMA SAHOO	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
207	D-WP(C)/19307/2025	STATE OF ODISHA		//	
		M/S HEAVEN REAL ESTATE AND DEVELOPERS PVT. LTD., BBSR	SUMAN PATTANAIK	//	
		VS	VS	0	
208	D-WP(C)/19308/2025	THE CERTIFICATE OFFICER-CUM-ADM, BBSR		//	
		DIPTI BISWAL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		ADDL DIST.MAGISTRATE CUM DIST.REGISTRAR		//	
209	D-WP(C)/19309/2025	LAXMIDHAR DASH	RAMANATH ACHARYA	//	
		VS	VS	0	
210	D-WP(C)/19310/2025	UNION OF INDIA		//	
		SHYAM KAYAL	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, COMMISSIONERATE, ROURKELA		//	
211	D-WP(C)/19311/2025	DIPTI BISWAL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		ADDL DIST.MAGISTRATE CUM DIST.REGISTRAR		//	
212	D-WP(C)/19312/2025	MANAGING COMMITTEE, BARURIBANDHU U.P. (M.B.B.S.)	DR. SUNDOL NAYAK	//	
		VS	VS	0	
213	D-WP(C)/19313/2025	STATE OF ODISHA		//	
		PURVODAYA HEALTHCARE PRIVATE LIMITED	DHANANJAYA MUND	//	
	WP(C)/13050/2025	VS	VS	0	
214	D-WP(C)/19314/2025	STATE OF ODISHA		//	
		SHRI JAGANNATH STEELS AND POWER LTD, KEONJHAR	SAHAYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STEEL AUTHORITY OF INDIA, DELHI		//	
215	D-WP(C)/19315/2025	JAGANNATH SAHU	PRADEEP KUMAR DAS	//	AOR20220001207C202500062
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/19316/2025	MANORANJAN BISWAL VS ADDL-DISTRICT MAGISTRATE CUM-DISTRICT REGISTRAR, KHORDHA	SUKANTA KUMAR NAYAK (2) VS	// 0	
217	D-WP(C)/19317/2025	SUBBRAT KUMAR ACHARYA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0	
218	D-WP(C)/19318/2025	RITIKESH PANDA VS TATA POWER COMPANY LIMITED	ARPIT SARANGI VS	// 0	
219	D-WP(C)/19319/2025	PRAHALLAD SAHOO VS STATE OF ODISHA	AMITAV DAS VS	// 0	
220	D-WP(C)/19320/2025	ALAMSETY CHAKRADHAR VS STATE OF ODISHA	NIHAL RATH VS	// 0	
221	D-WP(C)/19322/2025	ASHISH NATH VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// 0	
222	D-WP(C)/19323/2025	KAILASH BARIK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0	
223	D-WP(C)/19325/2025	SHIBA PRASAD JENA VS PURI-KONARK DEVELOPMENT AUTHORITY(PKDA), PURI	SOUBHAGYA SUNDAR DAS VS	// 0	
224	D-WP(C)/19327/2025	ATALA BIHARI DAS VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0	
225	D-WP(C)/19328/2025	DIPAK SAHANI VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0	
226	D-WP(C)/19329/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0	
227	D-WP(C)/19330/2025	CHOUDHURY SAUBHAGYA MOHAN DASH	ADYASIDHI MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/19331/2025	ANAKAR NAYAK	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/19332/2025	RAMESH CHANDRA MAHAKUL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/19333/2025	SIDHARTHA SANKAR RAY	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., CUTTACK		//	
231	D-WP(C)/19334/2025	M/S SAIBABA TRADERS, NANAPADA	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		BANK OF BARODA		//	
232	D-WP(C)/19335/2025	GYANA RANJAN PRADHAN	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., CUTTACK		//	
233	D-WP(C)/19336/2025	BISHESWAR DASH		//	LOD20250000031C202500001
		VS	VS	0	
		STATE EDUCATION TRIBUNAL		//	
234	D-WP(C)/19337/2025	SITARAM DASH	SOUMYA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/19338/2025	SUBHASHREE ROUL	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/19340/2025	SAGAR PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/19342/2025	SURAJ KUMAR SAHOO	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/19343/2025	BHAGYALATA PANIGRAHI	BAIDHAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
239	D-WP(C)/19344/2025	NIRUPAMA SATAPATHY	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/19345/2025	KALU CHARAN ROUT	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//	
241	D-WP(C)/19346/2025	MINAKHI ENTERPRISERS	ATMAJIT MANMITH DAS	//	AOD20250000255C202500019
		VS	VS	0	
		ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD		//	
242	D-WP(C)/19350/2025	BASUDEV BEHERA	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/19351/2025	M/S SURENDRA KUMAR MAHAPATRA, BBSR	RUDRA PRASAD KAR	//	
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI		//	
244	D-WP(C)/19354/2025	RASA SETHI	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/19355/2025	MOHINI AGARWAL	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/19357/2025	ARUN KUMAR PRADHAN	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/19358/2025	LOCHAN BARIK	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
248	D-WP(C)/19359/2025	MUKESH DANDASENA	DR.PATANJALI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/19360/2025	VIVEKANANDA INSTITUTE OF HEALTH SCIENCE, MAHURAJANJ		//	
		VS	VS	0	
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING ODISHA, BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/19361/2025	M/S VEDANTA LIMITED, MUMBAI VS THE COLLECTOR AND D.M.JHARSHUGUDA	SATYA SMRUTI MOHANTY VS	// 0 //	
251	D-WP(C)/19363/2025	JENAMANI PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
252	D-WP(C)/19364/2025	CUTTACK CENTRAL COOPERATIVE BANK LTD VS ODISHA HUMAN RIGHTS COMMISSION	DR.PATANJALI TRIPATHY VS	// 0 //	
253	D-WP(C)/19365/2025	SOUDAMINI NAG VS CHILD DEVELOPMENT PROJECT OFFICER (CDPO)	HIMANSHU SEKHAR MISHRA VS	// 0 //	
254	D-WP(C)/19367/2025	BISHWABANDHU MEHER VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	
255	D-WP(C)/19368/2025	THE B.M, RELIANCE NIPPON LIFE INSURANCE CO.LTD. VS SRINIVAS RAO	DEBENDRANATH SUNDARERGARH VS	// 0 //	
256	D-WP(C)/19369/2025	PRAFULLA KUMAR KUJURU @ PRAFULLA KUJUR VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
257	D-WP(C)/19372/2025	KUNAL KISHORE DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
258	D-WP(C)/19373/2025	ASWINI KUMAR NAYAK VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR	NIRANJAN BISWAL VS	// 0 //	
259	D-WP(C)/19375/2025	ARJUNA CHARAN SETHY VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/19377/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
261	D-WP(C)/19379/2025	BINOD KISHORE SAHU	CHANDAN KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/19381/2025	HARI TELEMATICS PVT.LTD(HTPL), BBSR	PRABIR KUMAR PRADHAN	//	
		VS	VS	()	
		THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), ELECTRONICS CORPORATION OF INDIA LTD, SECUNDERABAD		//	
263	D-WP(C)/19382/2025	JAGDISH ROHIDAS	ABHILASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/19383/2025	KAILASH CHANDRA PANIGRAHI	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/19385/2025	SURESH CHANDRA BEHERA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/19386/2025	BASUDEV DASH	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/19387/2025	SRI GURU NANAK DEV JI RELIGIOUS AND CHARITABLE TRUST	PREETESH KUMAR JENA	//	
		VS	VS	()	
		COMMISSIONER OF INCOME TAX, TELANGANA		//	
268	D-WP(C)/19390/2025	UNION OF INDIA	SOUBHAGYA CHANDRA DEVDASH	//	
		VS	VS	()	
		NEPAL HARIJAN		//	
269	D-WP(C)/19391/2025	BHOLESWAR SWAIN	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		COMMISSIONER CUM SECRETARY, CO OPERATION DEPARTMENT, GOVT. OF ODISHA, KHORDHA		//	
270	D-WP(C)/19392/2025	SUNARANI MALLICK	SOUBHAGYA CHANDRA DEVDASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/19394/2025	SUNAMANI HINDUAR	BHARAT CHANDRA PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/13916/2025	KARGIL KHAN @ MUSLIM KHAN	RAJENDRA NARAYAN ROUT	PURUNABAZAR /99 /2025	AOR20220001558C202500091
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/13917/2025	STATE OF ODISHA YUBI @ YAGYAN RAM PANDA VS	BADAL KUMAR BEHERA VS	// SAHADEV KHUNTA /151 /2025 ()	AOR20220001087C202500045
274	D-ABLAPL/13919/2025	STATE OF ODISHA MANOJ PARICHHA VS	RAJENDRA NARAYAN ROUT VS	// BADAGADA /183 /2025 ()	AOR20220001558C202500092
275	D-ABLAPL/13921/2025	STATE OF ODISHA NIRANJAN NAIK VS	SWARAJ PATEL VS	// DHARUADIHI /52 /2025 ()	AOR20220000246C202500037
276	D-ABLAPL/13923/2025	STATE OF ODISHA KANCHANBALA JENA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /66 /2025 ()	
277	D-ABLAPL/13927/2025	STATE OF ODISHA GIRISH NAIK @ GIRISH CHANDRA NAIK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /200 /2025 ()	AOR20250000001C202500019
278	D-ABLAPL/13928/2025	STATE OF ODISHA PURNA CHANDRA BISWAL VS	MANORANJAN MISHRA VS	// MAHILA P.S. BUXIBAZAR /66 /2025 ()	
279	D-ABLAPL/13930/2025	STATE OF ODISHA KAILAS HATI VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202500045
280	D-ABLAPL/13932/2025	STATE OF ODISHA PANDANA KUMUDA @ GANDANA VS	ASIT KUMAR JENA VS	// PAPERMETLA P.S. /5 /2025 ()	
281	D-ABLAPL/13934/2025	STATE OF ODISHA KRISHNARAO PRATANG @ KISANARAO PATARANGASIT KUMAR JENA VS	VS	// PAPERMETLA P.S. /5 /2025 ()	
282	D-ABLAPL/13937/2025	STATE OF ODISHA RASANANDA DEHURI VS	PRADIPTA BEURA VS	// KHUNTUNI /77 /2025 ()	AOD20220004020C202500013
283	D-ABLAPL/13941/2025	STATE OF ODISHA SUMANTA PADHAN VS	PRATIMA NAYAK VS	// BHEDEN /8 /2022 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/13942/2025	SOUMITRA KUMAR SAMAL @ KALIA VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /178 /2025 () //	
285	D-ABLAPL/13943/2025	KARTIKA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500055
286	D-ABLAPL/13944/2025	JUDHISTHIR DORA @ JUDHISTIRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /94 /2025 () //	
287	D-ABLAPL/13949/2025	LIPU @ PRADYUMNA KUMAR BISWAL VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	RASOL /82 /2025 () //	
288	D-ABLAPL/13950/2025	GOURA CHANDRA PRADHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAIBANIA /38 /2025 () //	
289	D-ABLAPL/13952/2025	DHIREN ROURAY VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /33 /2025 () //	
290	D-ABLAPL/13953/2025 ABLAPL/5409/2025	GUDDU KUMAR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	BALUGAON P.S. /118 /2025 () //	
291	D-ABLAPL/13957/2025	DAKTAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /7 /2025 () //	AOD20240000364C202500082
292	D-ABLAPL/13960/2025	JAGAN BHATTA @ GAGAN BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /111 /2025 () //	
293	D-ABLAPL/13965/2025	BASANTA SAHOO @ BASANTA KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RANPUR /265 /2007 () //	
294	D-ABLAPL/13966/2025	BABI MALLICK @ SASMITA MALLICK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KHAJURIPADA /29 /2015 () //	AOD20240000389C202500002
295	D-ABLAPL/13968/2025	JAGDISH BEHERA@JAGADISH BEHERA	JUGALA KISHORE PANDA	RAIRAKHOL /54 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/13969/2025	BULU KALAS @ SATYARANJAN KALAS	KABIRAJ PRADHAN	TANGI (KHURDA) /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/13970/2025	SUNAMANI BAGH @ PANGI	ARIJEET MISHRA	BOIPARIGUDA /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/13977/2025	SURESH CHANDRA CHATOI @ SURESH KUMAR CHHAI	RAM PRASAD MOHANTY	DELANGA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/13978/2025	BIKASH NAYAK @ BIKASH NAHAKA @ CHOTTA	SURYAKANTA DWIBEDI	KHALLIKOTE /342 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/13981/2025	LIPUN ROUT	AMITAV TRIPATHY	NAYAGARH SADAR /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/13982/2025	MD. WAHID @ RAJU	SUSANTA KUMAR SAHU	SAMBALPUR TOWN /140 /2025	AOR20240001059C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/13983/2025	BASUDEV MOHANTY	SUBASH CHANDRA ACHARYA	NAYAGARH /155 /2025	AOR20220004051C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/13985/2025	RANJAN SINGH	BAISHNAB CHARAN PATRA	NIKIRAI /148 /2025	AOR20220000753C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/13986/2025	RANJIT KUMAR MANDAL	SANJAYA KUMAR PATRI	MARINE PS AT JAMBO /88 /2025	AOR20220000052C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/13992/2025	SUSAMA TRIPATHY	BHABANI SHANKAR DASPARIDA	AIR FIELD P.S. /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/13995/2025	BANSHIDHAR GHOSH	ACHYUTANANDA PATTANAIK	BASTA /119 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/13997/2025	STATE OF ODISHA MADHAB MOHAPATRA VS	PRAKASH KUMAR BEURA VS	// BANKI /134 /2024 ()	
308	D-ABLAPL/13998/2025	STATE OF ODISHA ARJUN PAUL VS	SURYAKANTA DASH VS	// NILGIRI /159 /2025 ()	
309	D-ABLAPL/14000/2025	STATE OF ODISHA KALI KIRAN SAHU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /423 /2024 ()	
310	D-ABLAPL/14003/2025	STATE OF ODISHA BRUNDABANA SWAIN VS	JYOTIRMAYA SAHOO VS	// BALLIGUDA /86 /2018 ()	
311	D-ABLAPL/14004/2025	STATE OF ODISHA KANHU CHARAN BEHERA @ KANHU BEHERA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /241 /2025 ()	
312	D-ABLAPL/14005/2025	STATE OF ODISHA KARTIK PRADHAN @ KARTIKA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /402 /2021 ()	
313	D-ABLAPL/14007/2025	STATE OF ODISHA SANJAYA PARIDA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /66 /2025 ()	
314	D-ABLAPL/14011/2025	STATE OF ODISHA RINKU DAS @ TIPU DAS VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500014
315	D-ABLAPL/14014/2025	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	AMITAV MOHANTY VS	// CHANDRASEKHARPUR /110 /2025 ()	
316	D-ABLAPL/14015/2025	STATE OF ODISHA T.GOVINDA REDDY @ GOBINDA REDDY VS	DURGA PRASAD DHAL VS	// INFOCITY PS /603 /2024 ()	
317	D-ABLAPL/14017/2025	STATE OF ODISHA MANOJ KUMAR KAR VS	BISHNU PRASAD PRADHAN VS	// BALIPATNA /166 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/14018/2025	MIRZA ABUBAKKAR BAIG VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR SADAR /93 /2025 () //	
319	D-ABLAPL/14019/2025	DAMA @ DAMODAR DALBEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
320	D-ABLAPL/14023/2025	JYOTIRANJAN PAIKRAY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BHARATPUR PS /192 /2025 () //	
321	D-ABLAPL/14026/2025	AMARNATHA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /104 /2025 () //	
322	D-ABLAPL/14027/2025	DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAJPUR TOWN /501 /2024 () //	
323	D-ABLAPL/14032/2025	PRADEEP PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 () //	
324	D-ABLAPL/14034/2025	JAYA PRAKASH SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
325	D-ABLAPL/14035/2025	PRAVATA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 () //	
326	D-ABLAPL/14036/2025	DIPAK SWAIN VS STATE OF ODISHA	SARADA PRASAD TRIPATHY VS	NAYAPALLI P.S. /179 /2025 () //	
327	D-ABLAPL/14038/2025	PRASANTA MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /98 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :07/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/13/2023 SAO/13/2023	MATHURA LUHURA @ LUHAR MP		22/2025
2	D-CRLLP/13956/2025 CRLLP/ /	NAPTALI BENYA @ BENIYA MP	RAJESH KUMAR MAHAPATRA	33/2025
3	D-MSA/19245/2025 MSA/ /	ODISHA STATE HOUSING BOARD, KHURDA MP	AYANA RANJAN MAHAPATRA	46/2025
4	D-MSA/19245/2025 MSA/ /	ODISHA STATE HOUSING BOARD, KHURDA MP	AYANA RANJAN MAHAPATRA	47/2025
5	D-MSA/19251/2025 MSA/ /	ODISHA STATE HOUSING BOARD, KHURDA MP	AYANA RANJAN MAHAPATRA	48/2025
6	D-MSA/19251/2025 MSA/ /	ODISHA STATE HOUSING BOARD, KHURDA MP	AYANA RANJAN MAHAPATRA	49/2025
7	D-MSA/36758/2024 MSA/31/2024	KRIDAY REALTY PVT. LTD., MUMBAI MP		50/2025
8	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	67/2025
9	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	68/2025
10	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	69/2025
11	D-CRLMP/13935/2025 CRLMP/ /	JEEBANMOHAN NAYAK MP	SATRUGHNA DASH	107/2025
12	D-TRP(C)/19295/2025 TRP(C)/ /	S.DANIEL CHINMAYEE BEHERA MP	DEEPAK RANJAN SUNDARAY	159/2025
13	D-TRP(C)/19356/2025 TRP(C)/ /	A.S.PRIYAMBADA PANDA @ BEHERA MP	SUSANTA KUMAR LENKA	160/2025
14	D-CONTC/29461/2024 CONTC/5646/2024	DEBASHIS BHOI MP		190/2025
15	D-RVWPET/19209/2025 RVWPET/ /	ANIL KUMAR JENA MP	SHASHI BHUSAN JENA	205/2025
16	D-RVWPET/12299/2025 RVWPET/ /	HEMANTA BARIK MP	ASWINI KUMAR DASH	206/2025
17	D-RVWPET/16958/2024 RVWPET/122/2024	NETRA BEHERA MP	HRUDANANDA MOHAPATRA	207/2025
18	D-RVWPET/19376/2025 RVWPET/ /	BHARAT BHUSAN JAGADEV MP	NIHAL RATH	208/2025
19	D-RPFAM/14812/2025 RPFAM/ /	BIKASH RANJAN CHOUDHURY MP	NIRANJAN PRASAD PATRA	217/2025
20	D-CMAPL/19201/2025 CMAPL/ /	K.SOBHABATI MP	ADV.	262/2025
21	D-CMAPL/17607/2025 CMAPL/ /	KIRTAN BEHERA MP	ADV.	263/2025
22	D-CMAPL/19384/2025 CMAPL/ /	KALPANA NATH MP	SAILABALA JENA	264/2025
23	D-CMAPL/19389/2025 CMAPL/ /	GOURANGA MAHAL MP	ADV.	265/2025
24	D-MATA/15215/2025 MATA/ /	DEBAPRATAP PANDA MP	SATYA RANJAN MULIA	275/2025
25	D-MATA/19362/2025 MATA/ /	SANDHYARANI SAHOO MP	SIBA SANKAR SAMANTRAY	276/2025
26	D-MATA/17702/2025	CHINMAYEE @ BEDMATA MATARI	ABHILASH MISHRA	

27	MATA/ / D-FAO/158/2019 FAO/158/2019	MP TIKELAL MEHER MP		277/2025 409/2025
28	D-FAO/19393/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGL MP	ANUMJHIMBALA PATI	410/2025
29	D-BLAPL/7561/2025 BLAPL/2927/2025	SHAHENAZBI PATHAN MP	MANORANJAN PADHY	544/2025
30	D-BLAPL/7567/2025 BLAPL/2841/2025	GOPINATH GOUDA MP	MANORANJAN PADHY	545/2025
31	D-BLAPL/3731/2025 BLAPL/1392/2025	MD. ZARAIT MP	RAKESH BEHERA	546/2025
32	D-RSA/202/2016 RSA/202/2016	BAJA BEWA MP		686/2025
33	D-RSA/16266/2025 RSA/ /	SUMANYU KUMAR PANI MP	SUBHRANSU BHUSAN MOHANTY	687/2025
34	D-RSA/203/2023 RSA/203/2023	KRUSHNA CHANDRA BARIK MP	PRAFULLA CHANDRA ACHARYA	688/2025
35	D-RSA/203/2023 RSA/203/2023	KRUSHNA CHANDRA BARIK MP	PRAFULLA CHANDRA ACHARYA	689/2025
36	D-RSA/2470/2025 RSA/49/2025	AGANI CHARAN PATRA MP	RAMAKANTA MOHANTY, (SR.ADV.)	690/2025
37	D-RSA/346/2011 RSA/346/2011	KANHU CH.SRICHANDAN MP	ANANTA NARAYAN PATTANAYAK	691/2025
38	D-RSA/137/2016 RSA/137/2016	MAINJAN BIBI@MUNIJAN MP	M/S.RAMAKANTA KAR	692/2025
39	D-RSA/163/2022 RSA/163/2022	M/S. SARAOGI UDYOG PVT. LTD. MP	LAXMIDHAR PANGARI	693/2025
40	D-RSA/16/2022 RSA/16/2022	TANKADHAR SAHU MP	AMIT PRASAD BOSE	694/2025
41	D-CMP/19222/2025 CMP/ /	SAROJINI BADU MP	SUVASHISH PATTANAIK	734/2025
42	D-CMP/19226/2025 CMP/ /	PRAVAT BHANU MUDULI MP	SUKANTA KUMAR MISHRA	735/2025
43	D-CMP/19257/2025 CMP/732/2025	RABINARAYAN PANIGRAHI MP	UMA CHARAN MISHRA	736/2025
44	D-CMP/19260/2025 CMP/ /	JANAKI JENA MP	PRAJNA SARITA MOHANTY	737/2025
45	D-CMP/19352/2025 CMP/ /	RANGU VENKATAMMA MP	BAIBASWATA PANIGRAHI	738/2025
46	D-CMP/52626/2024 CMP/1473/2024	SURENDRANATH SINGH MP		739/2025
47	D-CMP/19380/2025 CMP/ /	SURENDRANATH NANDA MP	ASHOK KUMAR SARANGI	740/2025
48	D-CMP/19380/2025 CMP/ /	SURENDRANATH NANDA MP	ASHOK KUMAR SARANGI	741/2025
49	D-ABLAPL/5100/2025 ABLAPL/1986/2025	SK MAKSUD @ SK. MUKSUD MP		967/2025
50	D-ABLAPL/10398/2025 ABLAPL/4055/2025	BIJAYA KUMAR BEHERA MP		968/2025
51	D-ABLAPL/11960/2025 ABLAPL/4675/2025	RAJESH AGRAWAL MP		969/2025
52	D-ABLAPL/22999/2024 ABLAPL/8315/2024	SANJAY KUMAR NAYAK MP		970/2025
53	D-ABLAPL/22155/2024 ABLAPL/8031/2024	BICHITRANANDA MALLICK @ MALIK MP		971/2025
54	D-MACA/15946/2025 MACA/ /	SARTIK BERIHA MP	PRADEEP KUMAR MISHRA	1249/2025
55	D-MACA/19204/2025 MACA/ /	SAGARIKA SARANGI MP	PRADEEP KUMAR MISHRA	1250/2025
56	D-MACA/16172/2025 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD., K MP	PRDEE KASH KUMAR MOHANTY	1251/2025
57	D-MACA/19187/2025 MACA/ /	THE G.M. OF ORIENTAL INSURANCE COM MP	GANJULITA, CUTTACK	1252/2025

58	D-MACA/15435/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,KHUDA PRATIVA MISHRA MP	1253/2025
59	D-MACA/18666/2025 MACA/ /	NATIONAL INSURANCE COMPANY LTD.,SAMBADAPRIOHAPATRA MP	1254/2025
60	D-MACA/19239/2025 MACA/ /	NEW INDIA ASSURANCE CO. LTD.,KORAPUTSUBRAT SATPATHY MP	1255/2025
61	D-MACA/19242/2025 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD., KORAPUTSUBRAT SATPATHY MP	1256/2025
62	D-MACA/14248/2025 MACA/ /	BIJENDRA KUMAR SAHU SRINIBAS MOHANTY MP	1257/2025
63	D-MACA/1643/2024 MACA/22/2024	INDIAN VEHICLE CARRIER PVT. LTD. M.S.ARORA MP	1258/2025
64	D-MACA/19276/2025 MACA/ /	HRUSIKESH SAHU SATYA SIVA SUNDAR MOHANTY MP	1259/2025
65	D-MACA/19280/2025 MACA/ /	HRUSIKESH SAHU SATYA SIVA SUNDAR MOHANTY MP	1260/2025
66	D-MACA/17628/2025 MACA/ /	MANAGER(LLEGAL), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA MP	1264/2025
67	D-MACA/15524/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO. LTD. ADAM ALI KHAN MP	1265/2025
68	D-MACA/17618/2025 MACA/ /	NEW INIDA ASSURANCE CO. LTD. ADAM ALI KHAN MP	1266/2025
69	D-MACA/19264/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACKBITA RANJAN PATTNAIK MP	1267/2025
70	D-MACA/16524/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO. LTDG.KHURDA MP	1268/2025
71	D-MACA/16770/2025 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTDG.BBSRPRASAD DUTTA MP	1269/2025
72	D-MACA/15404/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTDG.CUTTACK MP	1270/2025
73	D-MACA/14230/2025 MACA/ /	MANAGER LEGAL, MAGMA H.D.I. GENERAL INSURANCE CO. LTD., BBSR MP	1271/2025
74	D-MACA/17649/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD.,SUNDERGARROY MP	1272/2025
75	D-MACA/42380/2024 MACA/1091/2024	DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE COMPANY,LBBSR MP	1273/2025
76	D-MACA/47655/2024 MACA/1153/2024	THE ORIENTAL INSURANCE CO.LTD., BBSRRAKASH KUMAR MOHANTY,SUDHAMAYEE DAS,MAHES DAS MP	1274/2025
77	D-MACA/19353/2025 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,ANGLIBEKANANDA UDGATA MP	1275/2025
78	D-MACA/47655/2024 MACA/1153/2024	THE ORIENTAL INSURANCE CO.LTD., BBSRRAKASH KUMAR MOHANTY,SUDHAMAYEE DAS,MAHES DAS MP	1276/2025
79	D-MACA/19353/2025 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,ANGLIBEKANANDA UDGATA MP	1277/2025
80	D-CRLMC/13931/2025 CRLMC/ /	SUBRAT KUMAR NATH AJIT KUMAR MOHANTY MP	1277/2025
81	D-CRLMC/15568/2024 CRLMC/2088/2024	AJAY KUMAR PRADHAN TRILOCHAN PANIGRAHI MP	1278/2025
82	D-MACA/19353/2025 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,ANGLIBEKANANDA UDGATA MP	1278/2025
83	D-CRLMC/6315/2025 CRLMC/977/2025	RATNAKAR PRADHAN MP	1279/2025
84	D-MACA/19370/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR PRATIVA MISHRA MP	1279/2025
85	D-CRLMC/4443/2025 CRLMC/810/2025	GANGADHAR SAHU SUJATA JENA MP	1280/2025
86	D-MACA/19371/2025 MACA/ /	NEW INDIA ASSURANCE CO. LTD.,CUTTACKKASANTA KUMAR MISHRA(1) MP	1280/2025
87	D-CRLMC/13971/2025 CRLMC/ /	ASHOK KUMAR JENA ROHIT RANJAN RAY MP	1281/2025
88	D-CRLMC/13972/2025 CRLMC/ /	BRAJA KISHORE SAHOO ARJUNA CHARANA BEHERA MP	1282/2025
89	D-CRLMC/13976/2025	RANJAN KUMAR DAS ASHOK KUMAR SAHOO	

	CRLMC/ /	MP		1283/2025
90	D-CRLMC/11449/2025	JAHIR JAHANGIR MALLA	P.ANUP DASH	
	CRLMC/1483/2025	MP		1284/2025
91	D-CRLMC/2110/2025	BIJAY KUMAR PANDA KARASHARMA		
	CRLMC/351/2025	MP		1285/2025
92	D-CRLMC/14031/2025	PRASANJIT SAMAL	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1286/2025
93	D-CRLA/13920/2025	AKSHYA JAYAPURIA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1320/2025
94	D-CRLA/13920/2025	AKSHYA JAYAPURIA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1321/2025
95	D-CRLA/11069/2025	SAPTAM BAGARTY	MOHAN BAG	
	CRLA/ /	MP		1322/2025
96	D-CRLA/13879/2025	GUNA @ BUNA @ DIPTI RANJAN SWAIN	RAJIBA BIHARI MISHRA	
	CRLA/ /	MP		1323/2025
97	D-CRLA/14001/2025	PRATAP CHANDRA SADANGI	JYOTI RANJAN DEO	
	CRLA/ /	MP		1324/2025
98	D-CRLA/14001/2025	PRATAP CHANDRA SADANGI	JYOTI RANJAN DEO	
	CRLA/ /	MP		1325/2025
99	D-CRLA/58/2015	BADACHHUA@HIMANSHU SEKHAR DAS M/S. SURYAKANTA DASH,HAREKRUSHNA MAHARANA, CHANDAN		1326/2025
	CRLA/58/2015	MP		
100	D-CRLA/14028/2025	AJAYA KUMAR NATH	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		1327/2025
101	D-CRLA/14028/2025	AJAYA KUMAR NATH	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		1328/2025
102	D-WA/19194/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2355/2025
103	D-WA/19194/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2356/2025
104	D-WA/19195/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2357/2025
105	D-WA/19195/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2358/2025
106	D-WA/19197/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2359/2025
107	D-WA/19197/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2360/2025
108	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2361/2025
109	D-WA/19198/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2362/2025
110	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		2363/2025
111	D-WA/19198/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2364/2025
112	D-WA/19198/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2365/2025
113	D-WA/19288/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2366/2025
114	D-WA/19288/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2367/2025
115	D-WA/19299/2025	MEMBER OF BOARD OF REVENUE, ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		2368/2025
116	D-WA/19299/2025	MEMBER OF BOARD OF REVENUE, ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		2369/2025
117	D-WA/19299/2025	MEMBER OF BOARD OF REVENUE, ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		2370/2025
118	D-WA/19300/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2371/2025
119	D-WA/19300/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2372/2025
120	D-WA/19324/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2373/2025

121	D-WA/19324/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2374/2025
122	D-WA/19324/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2375/2025
123	D-WA/19326/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2376/2025
124	D-WA/19326/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2377/2025
125	D-WA/19347/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	2378/2025
126	D-WA/19347/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	2379/2025
127	D-WA/19348/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2380/2025
128	D-WA/19348/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2381/2025
129	D-WA/19349/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2382/2025
130	D-WA/19349/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2383/2025
131	D-WA/19349/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	2384/2025
132	D-WA/19388/2025 WA/ /	KAPILENDRA MOHAPATRA @ KAPILA CHANDRA MOHAPATRA MP	SANBRATA MOHAPATRA	2385/2025
133	D-WP(C)/17472/2025 WP(C)/12297/2025	SEKH ARIFF MP	DEEPALI MAHAPATRA	7862/2025
134	D-WP(C)/15028/2025 WP(C)/11039/2025	ALOK MAHARANA MP	CHIRANJEEV BIDYABHUSHAN	7863/2025
135	D-WP(C)/16665/2025 WP(C)/11181/2025	MANOJ KUMAR KHATOI MP	KAJAL SAHOO	7864/2025
136	D-WP(C)/18433/2025 WP(C)/12778/2025	MAA SANTOSHI WSHG, PATAPUR, JAJPUR MP	BIBHINI MISHRA	7865/2025
137	D-WP(C)/18433/2025 WP(C)/12778/2025	MAA SANTOSHI WSHG, PATAPUR, JAJPUR MP	BIBHINI MISHRA	7866/2025
138	D-WP(C)/13212/2018 WP(C)/13212/2018	NILAKANTHA DAS MP	M/S.SURENDRA NATH PANDA	7867/2025
139	D-WP(C)/19200/2025 WP(C)/12963/2025	MRUTYUNJAYA BEHERA MP	NIRANJAN BISWAL	7868/2025
140	D-WP(C)/19202/2025 WP(C)/12968/2025	SASMITA DASH MP	NIRANJAN BISWAL	7869/2025
141	D-WP(C)/19196/2025 WP(C)/ /	OPG POWER GENERATION PRIVATE LIMITED MP	PRABODHA CHANDRA NAYAK	7870/2025
142	D-WP(C)/19203/2025 WP(C)/ /	BISWAJIT SANDHA MP	TUSHAR KANTA NAYAK	7871/2025
143	D-WP(C)/8822/2015 WP(C)/8822/2015	NRUSINGHA NATH MEKAP MP		7872/2025
144	D-WP(C)/16867/2025 WP(C)/11395/2025	UGRESAN KISAN MP	ABINASH BARIK	7873/2025
145	D-WP(C)/18721/2025 WP(C)/12754/2025	DEBENDRANATH SAHOO MP	SARBESWAR BEHERA	7874/2025
146	D-WP(C)/9613/2025 WP(C)/7462/2025	GOMATI JENA MP	ANIRUDHA DAS	7875/2025
147	D-WP(C)/19208/2025 WP(C)/12996/2025	DIPTI TUNGA MP	BIRAJA PRASANNA DAS	7876/2025
148	D-WP(C)/11655/2025 WP(C)/8560/2025	BISMAYA KUMAR DASH MP	SHISHIR KUMAR SAMAL	7877/2025
149	D-WP(C)/19214/2025 WP(C)/ /	SURYANARAYAN MISHRA MP	SUSANTA KUMAR ROUT	7878/2025
150	D-WP(C)/19229/2025 WP(C)/13001/2025	PABITRA KUMAR SAHU MP	SWADHIN KESARI SINGH	7879/2025
151	D-WP(C)/19231/2025 WP(C)/13009/2025	SANJAYA KUMAR PANDA MP	SWADHIN KESARI SINGH	7880/2025
152	D-WP(C)/19232/2025	EXECUTIVE ENGINEER TPWODL, SONEPUR	PRASANTA KUMAR TRIPATHY	

	WP(C)/ /	MP		7881/2025
153	D-WP(C)/50719/2024 WP(C)/30743/2024	DAITARI BEHERA MP	NAGEN KUMAR BARIK	7882/2025
154	D-WP(C)/19233/2025 WP(C)/ /	UMAKANTA PATI MP	BISWARANJAN DALAI	7883/2025
155	D-WP(C)/22933/2019 WP(C)/22933/2019	JUGAL KISHORE PAIKARA MP	M/S.H.N.MOHAPATRA,A.NAYAKM/S.PRONOY MOHANTY	7884/2025
156	D-WP(C)/19240/2025 WP(C)/ /	THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD., ROURKELA-2 MP		7886/2025
157	D-WP(C)/19241/2025 WP(C)/ /	M/S. SAI ENGINEERING, SIMILIPADA, ANGGUL MP	MANOJ KUMAR MOHANTY (2)	7887/2025
158	D-WP(C)/13634/2025 WP(C)/10098/2025	ITISHREE SETHY MP	RAJENDRA KUMAR PRADHAN	7888/2025
159	D-WP(C)/19256/2025 WP(C)/ /	SANATAN ROUT MP	BASUDEV PUJARI	7889/2025
160	D-WP(C)/15664/2025 WP(C)/10714/2025	ISWAR MISHAL MP		7890/2025
161	D-WP(C)/19261/2025 WP(C)/ /	DEBAKANTA JAISWAL MP	PRAJNA SARITA MOHANTY	7891/2025
162	D-WP(C)/19248/2025 WP(C)/ /	SWAGATIKA PUHAN MP	SATYA NARAYAN MISHRA 4	7892/2025
163	D-WP(C)/19263/2025 WP(C)/ /	MURALIDHAR PARIDA MP	NITYANANDA PANDA	7893/2025
164	D-WP(C)/19509/2013 WP(C)/19509/2013	DHIRAMANI PARIJA MP	M/S.MANORANJAN MISHRA	7894/2025
165	D-WP(C)/19258/2025 WP(C)/ /	TEERTHANKAR MANDHATA MP	SOUGAT DASH	7895/2025
166	D-WP(C)/19273/2025 WP(C)/ /	MADHUSUDAN RATH MP	HIMANSHU BHUSAN DASH	7896/2025
167	D-WP(C)/19272/2025 WP(C)/ /	M/S MANOJ KUMAR MOHANTY MP	KANANBALA ROY CHOUDHURY	7897/2025
168	D-WP(C)/19284/2025 WP(C)/ /	RABINARYAN DAS MP	AKSHAYA KUMAR JENA	7898/2025
169	D-WP(C)/19285/2025 WP(C)/ /	PRUTHIVI RAJ BEHERA MP	RASHMI KANTA ACHARYA	7899/2025
170	D-WP(C)/19292/2025 WP(C)/ /	MAHAMAYA MAHILA SWAYANG SAHAY MP	SKOCHERHIBRISAD MISHRA	7900/2025
171	D-WP(C)/16994/2025 WP(C)/11468/2025	SIBA SANKAR PATRO MP	ALOK KUMAR PANDA	7901/2025
172	D-WP(C)/17645/2025 WP(C)/11985/2025	PABITRA MOHAN NANDA MP		7902/2025
173	D-WP(C)/17634/2025 WP(C)/12023/2025	PUSPALATA RATH MP		7903/2025
174	D-WP(C)/19289/2025 WP(C)/ /	JAGANNATH DAS MP	MILAN KANUNGO	7904/2025
175	D-WP(C)/17644/2025 WP(C)/11984/2025	JYOTIRMAYEE PANIGRAHI MP		7905/2025
176	D-WP(C)/19287/2025 WP(C)/ /	M/S BSJ ASSOCIATES MP	KSHIROD KUMAR SAHOO	7906/2025
177	D-WP(C)/17398/2025 WP(C)/12128/2025	SADANANDA NAYAK MP		7907/2025
178	D-WP(C)/19301/2025 WP(C)/ /	HARISH KUMAR KAYAL MP	SASWAT KUMAR ACHARYA	7908/2025
179	D-WP(C)/9892/2025 WP(C)/7511/2025	SOUMENDRA SAMANTARAY MP	RAGHUNATH DASMOHAPATRA	7909/2025
180	D-WP(C)/33743/2020 WP(C)/33743/2020	SK.SAMIM AKHTAR MP		7910/2025
181	D-WP(C)/19307/2025 WP(C)/ /	M/S HEAVEN REAL ESTATE AND DEVELOPERS MP	PERS.BMISHIDA,IBBSRAIK	7911/2025
182	D-WP(C)/19305/2025 WP(C)/ /	YUKON ENTERPRISES PVT. LTD., SUNDARIBASA MP	SANJAT KUMAR ACHARYA	7912/2025
183	D-WP(C)/19307/2025 WP(C)/ /	M/S HEAVEN REAL ESTATE AND DEVELOPERS MP	PERS.BMISHIDA,IBBSRAIK	7913/2025

184	D-WP(C)/19309/2025 WP(C)/ /	LAXMIDHAR DASH MP	RAMANATH ACHARYA	7914/2025
185	D-WP(C)/19310/2025 WP(C)/ /	SHYAM KAYAL MP	SASWAT KUMAR ACHARYA	7915/2025
186	D-WP(C)/19313/2025 WP(C)/13050/2025	PURVODAYA HEALTHCARE PRIVATE LIMITED MP	DEBENDANJAYA MUND	7916/2025
187	D-WP(C)/19313/2025 WP(C)/13050/2025	PURVODAYA HEALTHCARE PRIVATE LIMITED MP	DEBENDANJAYA MUND	7917/2025
188	D-WP(C)/19318/2025 WP(C)/ /	RITIKESH PANDA MP	ARPIT SARANGI	7918/2025
189	D-WP(C)/19319/2025 WP(C)/ /	PRAHALLAD SAHOO MP	AMITAV DAS	7919/2025
190	D-WP(C)/19315/2025 WP(C)/ /	JAGANNATH SAHU MP	PRADEEP KUMAR DAS	7920/2025
191	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT MP	BUDHADEV ROUSTRAY	7921/2025
192	D-WP(C)/9392/2025 WP(C)/7721/2025	M/S. TRISAT ESTATE AND CONSTRUCTION MP	SOMAPATNA KIRDA	7922/2025
193	D-WP(C)/19350/2025 WP(C)/ /	BASUDEV BEHERA MP	PRINOY MOHANTY	7923/2025
194	D-WP(C)/19346/2025 WP(C)/ /	MINAKHI ENTERPRISERS MP	ATMAJIT MANMITH DAS	7924/2025
195	D-WP(C)/14841/2025 WP(C)/11442/2025	MAMATA MOHAPATRA MP	SUNIL KUMAR PANDA	7925/2025
196	D-WP(C)/19351/2025 WP(C)/ /	M/S SURENDRA KUMAR MAHAPATRA, BBSR MP	SURENDRA PRASAD KAR	7926/2025
197	D-WP(C)/19244/2025 WP(C)/13036/2025	SWARNAPRAVA PRADHAN MP	SEKH ZAKIR HUSSAIN	7927/2025
198	D-WP(C)/16919/2025 WP(C)/11336/2025	MAA SIDDHA CHANDI SELF HELP GROUP MP	PRATAPRAJAYAKUR	7928/2025
199	D-WP(C)/19359/2025 WP(C)/ /	MUKESH DANDASENA MP	DR.PATANJALI TRIPATHY	7929/2025
200	D-WP(C)/19361/2025 WP(C)/ /	M/S VEDANTA LIMITED, MUMBAI MP	SATYA SMRUTI MOHANTY	7930/2025
201	D-WP(C)/12484/2013 WP(C)/12484/2013	M/S.VIOM NETWORKS MP	M/S.SAMARENDRA KU.MOHANTY	7931/2025
202	D-WP(C)/12785/2013 WP(C)/12785/2013	TRANSCEND INFRASTRUC MP	M/S.SAMARENDRA KU.MOHANTY	7932/2025
203	D-WP(C)/12786/2013 WP(C)/12786/2013	ATC TELECOM TOWER MP	M/S.SAMARENDRA KU.MOHANTY	7933/2025
204	D-WP(C)/19364/2025 WP(C)/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	DR.PATANJALI TRIPATHY	7934/2025
205	D-WP(C)/12787/2013 WP(C)/12787/2013	ATC INDIA TOWER CORP MP	M/S.SAMARENDRA KU.MOAHNTY	7935/2025
206	D-WP(C)/15143/2025 WP(C)/10741/2025	PRAVAKAR TRIPATHY MP		7936/2025
207	D-WP(C)/19367/2025 WP(C)/ /	BISHWABANDHU MEHER MP	SUBHAM AGRAWAL	7937/2025
208	D-WP(C)/34217/2021 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA	7938/2025
209	D-WP(C)/34217/2021 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA	7939/2025
210	D-WP(C)/9646/2025 WP(C)/7536/2025	DIBJAY BEHERA MP	JITENDRA KUMAR LENKA	7940/2025
211	D-WP(C)/19368/2025 WP(C)/ /	THE B.M, RELIANCE NIPPON LIFE INSURANCE MP	CO LTD., SUNDERGARH	7941/2025
212	D-WP(C)/19369/2025 WP(C)/ /	PRAFULLA KUMAR KUJURU @ PRAFULLA MP	RAJIBNATH PRUSTY	7942/2025
213	D-WP(C)/19377/2025 WP(C)/ /	SANTOSH KUMAR JENA MP	HRUDANANDA MOHAPATRA	7943/2025
214	D-WP(C)/19382/2025 WP(C)/ /	JAGDISH ROHIDAS MP	ABHILASH MISHRA	7944/2025
215	D-WP(C)/19381/2025	HARI TELEMATICS PVT.LTD(HTPL), BBSR	PRABIR KUMAR PRADHAN	

	WP(C)/ /	MP		7945/2025
216	D-WP(C)/19387/2025	SRI GURU NANAK DEV JI RELIGIOUS AND	PRAKASH KUMAR JENURI	
	WP(C)/ /	MP		7946/2025
217	D-WP(C)/19390/2025	UNION OF INDIA	SOUBHAGYA CHANDRA DEVDASH	
	WP(C)/ /	MP		7947/2025
218	D-WP(C)/19391/2025	BHOLESWAR SWAIN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		7948/2025
219	D-WP(C)/19392/2025	SUNARANI MALLICK	SOUBHAGYA CHANDRA DEVDASH	
	WP(C)/ /	MP		7949/2025
220	D-WP(C)/19394/2025	SUNAMANI HINDUAR	BHARAT CHANDRA PATRA	
	WP(C)/ /	MP		7950/2025